

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL NO. 199 OF 2015**

**Dated: 15<sup>th</sup> February, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**Maharashtra State Power Generating Co. Ltd. ...Appellant(s)  
Versus  
Maharashtra Electricity Regulatory Commission & Ors. ...Respondent(s)**

**Counsel for the Appellant(s) : Mr. M.G. Ramachandran  
Ms. Ranjitha Ramachandran**

**Counsel for the Respondent(s) : Mr. Buddy A. Ranganathan  
Mr. D.V. Raghu Vamsy for MERC**

**ORDER**

We have heard learned counsel for the parties. They may file the written submissions on or before 29.02.2016 after serving copy on the other side.

List the matter for further hearing on **03/03/2016.**

**(I.J. Kapoor)  
Technical Member  
ts/pr**

**(Justice Ranjana P. Desai)  
Chairperson**